

**F. No. 27/03/2017-DRT (Part)**  
**Ministry of Finance**  
**Department of Financial Services**

3<sup>rd</sup> Floor, Jeevan Deep Building  
10 Parliament Street, New Delhi  
Dated 24<sup>th</sup> April, 2020

To

Registrar & Registrar (in-charge),  
DRT-3 Delhi, DRT-3 Kolkata, DRT Dehradun  
DRT-1 Chennai and DRT-3 Mumbai.

**Subject: Implementation of hearing of cases in DRTs through Video Conferencing- reg.**

Sir/Madam,

Keeping in view the recent outbreak of COVID 19 in India, immediate adoption of measures to ensure social distancing is essential. Technology solutions need to be adopted to conduct hearing of cases in Tribunals while maintaining social distancing. The e-DRT project has already been implemented in all DRTs/DRATs across the country. It has now been found necessary to introduce online hearings using video conferencing, with the support of National Informatics Centre (NIC).

2. Initially five DRTs, namely DRT-3 Delhi, DRT-3 Kolkata, DRT Dehradun, DRT-1 Chennai and DRT-3 Mumbai, have been identified for implementation of this initiative. Accordingly, the Registrars of these DRTs are requested to ensure the following, as pre-requisite for the implementation of hearing of cases through VC:

- a) Availability IT infrastructure (Laptop with camera/internet/cable/Speaker/ Headphone with Mike etc)
- b) Identification of urgent/important cases pending/filed.
- c) Finalize modalities for creating cause lists of matters to be heard through VC.
- d) Scheduling VC meetings and sharing links with the participants (POs and parties)
- e) Generating Daily Order Sheets and arranging to upload the same on e-DRT.

3. Registrars of the respective DRTs will function as Nodal Officers for the purpose of conducting hearings through VC and their respective Technical Associates/Technical Resource(s) will provide support and interface with NIC to ensure smooth hearings.

4. Registrars of the DRATs concerned will ensure the overall co-ordination within their jurisdiction for allotment of VC slots to any other DRTs under their jurisdiction, as required, alongwith other arrangements.

5. VC access details will be shared with the DRT nodal officers shortly.

Yours faithfully,



(Sanjay Kumar)

Deputy Secretary to the Govt. of India

Copy to: The Registrar of all DRATs.